

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2006/6985_/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ratnadip. Bhattacharjee,
Special Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the nd 22 December, 2021.

Sub:- **Casual Leave.**

Ref:- No. Spl/J/NDPS/44 dated 18.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for five days on 27.12.2021, 28.12.2021, 29.12.2021, 30.12.2021 and 31.12.2021 along with station leave permission**, has been granted.

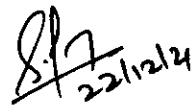
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-60/2006/6986-6987/ dated , 22-12-2021
Copy to.

1. The Project Manager, Gauhati High Court.


22/12/21
JT.REGISTRAR (VIGILANCE)
Pala